$~27 to 130

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC013704972018**

\+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Ms. Pratima N Lakra, CGSC with Ms. Santha Smruthi, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(28)

\# **CNR No. DLHC014208692018**

\+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. .....Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Sparsh Bhargava, Ms. Ishita Farsaiya, Ms. Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs.
Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Ms. Arti Bansal, CGSC, Ms. Shruti Goel, Ms. Neha Ghugtyal, Advs. for UOI.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(29)
CNR No. DLHC010136652019
+ W.P.(C) 2347/2019
JUBILANT FOODWORKS LTD. & ANR. .....Petitioners
Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.
Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Himanshu Pathak, SPC with Mr. Mohit Gupta, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(30)
CNR No. DLHC010421812019
+ W.P.(C) 11253/2019, CM APPL. 46337/2019, CM APPL. 60950/2026
LIFESTYLE INTERNATIONAL PVT. LTD. .....Petitioner
Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Sparsh Bhargava, Ms. Ishita Farsaiya, Ms. Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs.
Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain, Ms. Pragya Nath, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(31)
CNR No. DLHC010105342020
+ W.P.(C) 1171/2020
IFB INDUSTRIES LTD, ...Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Sparsh Bhargava, Ms. Ishita Farsaiya, Ms. Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs.
Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.
Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(32)
CNR No. DLHC010210862020
+ W.P.(C) 4824/2020, CM APPL. 2183/2021
M/S CILANTRO DINERS PVT. LTD .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.

(33)

CNR No. DLHC010215292020

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(34)

CNR No. DLHC010252832020

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vivek Goyal, CGSPC with Mr. Aryan Aggarwal, Adv. for UOI.

(35)

CNR No. DLHC010313532020

\+ W.P.(C) 9146/2020

LITE BITE TRAVELS FOODS PVT LTD .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.
Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vedansh Anand, SPC with Mr. Shivam kumar, GP for UOI.

(36)

CNR No. DLHC010080302021

\+ W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD .....Petitioner

Through: Mr. Rohan Shah, Sr. Adv. with Mr. Mihir Deshmukh, Mr. Rajat Mittal, Mr. Jay Gandhi, Ms. Megha, Mr. Subham Kumar, Mr. Priyanshu, Advs.
Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

UNION OF INDIA AND ORS. .....Respondents

Through: Ms. Anubha Bhardwaj, CGSC with Ms. Ananaya Shamshery, Ms. Manavi Dhingra, Mr. Sparsh Sharma, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(37)
CNR No. DLHC010025892020
+ W.P.(C) 1765/2021
M/S LE REVE .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Mr. Naveen, Advs.
Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vedansh Anand, SPC with Mr. Shivam kumar, GP for UOI.

(38)
CNR No. DLHC010025902020
+ W.P.(C) 1766/2021
NEEVA FOODS PVT. LTD .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.
Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

versus

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

UNION OF INDIA & ORS. .....Respondents

Through: [appearance not given.]

(39)

CNR No. DLHC010091112021

+ W.P.(C) 1852/2021, CM APPL. 5359/2021, CM APPL. 29026/2021, CM APPL. 29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD .....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Satya Ranjan Swain, CGSC for UOI.

(40)

CNR No. DLHC010093582021

+ W.P.(C) 1951/2021, CM APPL. 5705/2021, CM APPL. 5706/2021

M/S SUB WEST RESTAURANTS LLP .....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents

Through: [appearance not given.]

(41)

CNR No. DLHC010103792021

+ W.P.(C) 2440/2021

BONNE SANTE .....Petitioner

Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Ms. Pratima N Lakra, CGSC with Ms. Santha Smruthi, Adv. for UOI.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(42)
CNR No. DLHC010113152021
+ W.P.(C) 2785/2021, CM APPL. 8368/2021
SAMSUNG INDIA ELECTRONICS PVT LTD .....Petitioner
Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(43)
CNR No. DLHC010139082021
+ W.P.(C) 3867/2021
M/S ELECTRONICS MART INDIA LTD .....Petitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.
Mr. Yunus Malik, Mr. Nishant, Advs. for R-2&3.

(44)
CNR No. DLHC010157192021
+ W.P.(C) 4600/2021
INOX LEISURE LIMITED. .....Petitioner
Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Ajitesh Dayal Singh, Mr. Saurabh Duggar, Mr. Arihant Tater, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Ms. Saumya Srivastav, Adv. for UOI.
Mr. Ripudaman Bhardwaj, CGSC with Mr. Rajiv Kapoor, Ms. Kritika Malik, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(45)
CNR No. DLHC010162022021
+ W.P.(C) 4794/2021, CM APPL. 14802/2021
YELLOW SUN RESTAURANTS PRIVATE LIMITED .....Petitioner

Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Ajay Kumar Pandey, SPC with Ms. Sonam, Adv.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(46)
CNR No. DLHC010032042020
+ W.P.(C) 4954/2021, CM APPL. 15205/2021, CM APPL. 46404/2021
M/S KRISHNA TRADING COMPANY .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

versus

UNION OF INDIA & ORS. .....Respondents

Through: Ms. Pratima N Lakra, CGSC with Ms. Santha Smruthi, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(47)

CNR No. DLHC010395422021

\+ W.P.(C) 14666/2021, CM APPL. 46201/2021, CM APPL. 46202/2021, CM APPL. 46203/2021

ANAND RATHI .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Piyush Beriwal, Adv. for R-1.
Mr. Yunus Malik, Mr. Nishant, Advs. for R-2&3.

(48)

CNR No. DLHC010408302022

\+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD .....Petitioner

Through: Ms. Soumya Shrivastava, Adv.

versus

UNION OF INDIA AND ORS .....Respondents

Through: Mr. Rakesh Kumar, SPC with Mr. Sunil, Mr. Raghavan Mendiratta, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(49)

CNR No. DLHC010013872023

\+ W.P.(C) 683/2023, CM APPL. 2679/2023, CM APPL. 3317/2026

RAJKOTIA MEDICARE PVT. LTD. .....Petitioner

Through: Mr. Sparsh Bhargava, Ishita Farsaiya, Ms. Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Santosh Kumar Pandey, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.
Mr. Devvrat Yadav, Mr. Kartik Sharma, Mr. Srikrishna Kumar Yadav, Ms. Ragini Kumari, Advs.

(50)

CNR No. DLHC010342342024

\+ W.P.(C) 8228/2024

M/S. UMANG REALTECH PRIVATE LIMITED .....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Sumit K. Batra, Ms. Priyanka Jindal, Advs. for GNCTD.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(51)
CNR No. DLHC010679232024
+ W.P.(C) 14051/2024, CM APPL. 58805/2024
M/S ASIAN RADHIKA MULTIPLEXES PVT LTD .....Petitioner
Through: [appearance not given.]

versus

SH HRUSHIKESH AND ANR .....Respondents
Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(52)
CNR No. DLHC010664402025
+ W.P.(C) 13902/2025
ADVANCE INDIA PROJECTS LIMITED .....Petitioner
Through: [appearance not given.]

versus

DIRECTOR GENERAL OF ANTI-PROFITEERING & ORS. .....Respondents
Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.
Mr. Puspraj Singh, Adv. for R-4 & 5 with R-4 through VC.
Mr. Kshitij Chhabra, SPC with Mr. Priyanshu Chhabra, Mr. Abhijeet Vikram Singh, Advs. for R-6.

(53)
CNR No. DLHC010303682019
+ W.P.(C) 7910/2019, CM APPL. 32779/2019
SALARPURIA REAL ESTATE PVT. LTD .....Petitioner
Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai,

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Ms. Saumya Srivastav, Adv. for UOI.

(54)

CNR No. DLHC010305042019

\+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: [appearance not given.]

(55)

CNR No. DLHC010457162019

\+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. .....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Ruchir Mishrra, Mr. Sanjiv Kr Saxena, Mr. Mukesh Kr Tiwari, Ms. Reba Jena Mishra, Ms. Poonam Shukla, Advs. for UOI.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(56)
CNR No. DLHC010470622019
+ W.P.(C) 12717/2019
BHARTIYA CITY DEVELOPERS PVT LTD .....Petitioner
Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Adv. for UOI.

(57)
CNR No. DLHC010477192019
+ W.P.(C) 12847/2019, CM APPL. 52474/2019
RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. .....Petitioner
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Adv. for UOI.

(58)
CNR No. DLHC010114532020
+ W.P.(C) 1406/2020, CM APPL. 4879/2020
M/S FRIENDS LAND DEVELOPERS .....Petitioner
Through: Mr. Prakash Kumar, Adv.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain, Ms. Pragya Nath, Advs. for UOI.
Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Mr. Hasan Haider, Mr. Anish

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Mishra, Advs.
Ms. Sonia Sharma, Ms. Neha Chugh, Ms. Shambhvi Sharma, Advs. for R-2 & 3.

(59)
CNR No. DLHC010136762020
+ W.P.(C) 2083/2020, CM APPL. 7369/2020
FUSION BUILDTECH PVT LTD .....Petitioner
Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain, Ms. Pragya Nath, Advs. for UOI.
Mr. Aman Malik, Mr. Nishant, Advs. for R-2 & 3.

(60)
CNR No. DLHC010138202020
+ W.P.(C) 2084/2020, CM APPL. 7371/2020
ASTER INFRAHOME PVT LTD .....Petitioner
Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain, Ms. Pragya Nath, Advs. for UOI.
Mr. Sameer Malik, Mr. Nishant, Advs. for R-2 & 3.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(61)
CNR No. DLHC010147632020
+ W.P.(C) 2445/2020
MIS SARVPRIYA SECURITIES PVT. LTD .....Petitioner
Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Mr. Hasan Haider, Mr. Anish Mishra, Advs.
Mr. Aman Malik, Mr. Nishant, Advs. for R-2 & 3.

(62)
CNR No. DLHC010156132020
+ W.P.(C) 2742/2020, CM APPL. 9552/2020
ACME HOUSING INDIA PVT. LTD. .....Petitioner
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Sameer Malik, Mr. Nishant, Advs. for R-2 & 3.

(63)
CNR No. DLHC010189272020
+ W.P.(C) 3910/2020
MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR .....Petitioners
Through: Mr. Kamal Sawhney, Mr. Deepak Thackur, Mr. Prashant Pratyay, Mr. Rishabh Mishra, Advs.

versus

UNION OF INDIA & ORS .....Respondents

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(64)
CNR No. DLHC010189282020
+ W.P.(C) 3911/2020
M/S NANI RESORTS AND FLORICULTURE PVT. LTD. .....Petitioner
Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Vedansh Anand, SPC with Mr. Shivam kumar, GP for UOI.

(65)
CNR No. DLHC010200822020
+ W.P.(C) 4348/2020
APEX MEADOWS PVT LTD .....Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: [appearance not given.]

(66)
CNR No. DLHC010222872020
+ W.P.(C) 5347/2020, CM APPL. 23558/2020
GAURSONS REALTECH PVT LTD .....Petitioner
Through: Mr. Monish Panda, Mr. Mrinal Bharat Ram, Mr. Gaurav Dabas, Advs.

versus

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Ms. Saumya Srivastav, Adv. for UOI.
Mr. Vedansh Anand, SPC with Mr. Shivam Kumar, GP for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(67)

CNR No. DLHC010233882020

\+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Rajiv Kapoor, Ms. Kritika Malik, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.
Mr. Aditya Singla, SSC with Ms. Arya, Mr. Dhananjay Gautam, Mr Akhil, Ms. Sakshi Chandna, Ms. Nehaol, Advs.
Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Mr. Hasan Haider, Mr. Anish Mishra, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(68)
CNR No. DLHC010239442020
+ W.P.(C) 5979/2020
EMAAR MGF LAND LTD .....Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Piyush Beriwal, Adv. for R-1.
Mr. Parangat Pandey, Adv. for R-3.

(69)
CNR No. DLHC010300602020
+ W.P.(C) 8751/2020, CM APPL. 28192/2020
M/S SIGNATURE BUILDERS PVT. LTD. .....Petitioner
Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Bhagwan Swarup Shukla, CGSC with Ms. Saumya Srivastav, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(70)
CNR No. DLHC010331392020
+ W.P.(C) 9931/2020
M/S. NIRALA PROJECTS PVT. LTD. .....Petitioner
Through: [appearance not given.]

versus

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.

(71)

CNR No. DLHC010331422020

\+ W.P.(C) 9934/2020, CM APPL. 31623/2020, CM APPL. 31624/2020

M/S S3 BUILDWELL LLP .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vedansh Anand, SPC with Mr. Shivam kumar, GP for UOI.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(72)

CNR No. DLHC010331432020

\+ W.P.(C) 9935/2020, CM APPL. 31625/2020, CM APPL. 31626/2020

M/S. JMK HOLDINGS PVT. LTD. .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vedansh Anand, SPC with Mr. Shivam kumar, GP for UOI.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(73)
CNR No. DLHC010353532020
+ W.P.(C) 10932/2020
M/S EMAAR MGF LAND LTD .....Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: [appearance not given.]

(74)
CNR No. DLHC010072902021
+ W.P.(C) 990/2021
M/S BPTP LTD. .....Petitioner
Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Kishore Kunal, Ms. Ankita Prakash, Mr. Anuj Kumar, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Himanshu Pathak, SPC with Mr. Mohit Gupta, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(75)
CNR No. DLHC010023132020
+ W.P.(C) 997/2021, CM APPL. 2721/2021
M/S MAN REALTY LTD & ANR. .....Petitioners
Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.

(76)

CNR No. DLHC010109992021

\+ W.P.(C) 2676/2021, CM APPL. 7906/2021

HORIZON PROJECTS PRIVATE LIMITED .....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Ajitesh Dayal Singh, Mr. Saurabh Duggar, Mr. Arihant Tater, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain, Ms. Pragya Nath, Advs. for UOI.
Mr. Parangat Pandey, Adv. for R-3.

(77)

CNR No. DLHC010118092021

\+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. .....Petitioner

Through: Mr. Monish Panda, Mr. Mrinal Bharat Ram, Mr. Gaurav Dabas, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Yunus Malik, Mr. Nishant, Advs. for R-2 & 3.

(78)

CNR No. DLHC010161932021

\+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Ms. Saumya Srivastav, Adv. for UOI.
Mr. Ripudaman Bhardwaj, CGSC with Mr. Rajiv Kapoor, Ms. Kritika Malik, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(79)

CNR No. DLHC010202622021

\+ W.P.(C) 6337/2021, CM APPL. 19960/2021

M/S PURI CONSTRUCTION PVT. LTD. .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Ruchir Mishrra, Mr. Sanjiv Kr Saxena, Mr. Mukesh Kr Tiwari, Ms. Reba Jena Mishra, Ms. Poonam Shukla, Advs. for UOI.
Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Mr. Hasan Haider, Mr. Anish Mishra, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(80)
CNR No. DLHC010171402022
+ W.P.(C) 6983/2022, CM APPL. 21405/2022
WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED .....Petitioner
Through: Mr. Shivam Singh, Mr. Shubham Janghu, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Piyush Beriwal, Adv. for R-1.

(81)
CNR No. DLHC010524172022
+ W.P.(C) 12573/2022, CM APPL. 38062/2022, CM APPL. 38063/2022
M/S SWATI REALTY .....Petitioner
Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Sandeep Vishnu, SPC for UOI.
Ms Suruchi Suri, Adv. for R-4.

(82)
CNR No. DLHC010329802022
+ W.P.(C) 12639/2022, CM APPL. 38309/2022, CM APPL. 38310/2022, CM APPL. 39263/2022
M/S PERFECT BUILDWELL PVT LTD .....Petitioner
Through: Mr. Krishnamohan K Menon, Ms. Prerna Jain Kala, Advs.

versus

UNION OF INDIA AND ORS .....Respondents
Through: [appearance not given.]

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(83)
CNR No. DLHC010335292022
+ W.P.(C) 12797/2022, CM APPL. 38922/2022, CM APPL. 38923/2022, CM APPL. 38924/2022
VASAVI AND GP INFRA LLP .....Petitioner
Through: [appearance not given.]

versus

UNION OF INDIA .....Respondent
Through: [appearance not given.]

(84)
CNR No. DLHC010359902022
+ W.P.(C) 13657/2022, CM APPL. 41646/2022, CM APPL. 41647/2022
M/S DLF LIMITED .....Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Amit Gupta, SPC for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(85)
CNR No. DLHC010397022022
+ W.P.(C) 14835/2022
M/S AIRMID REAL ESTATE LTD. .....Petitioner
Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Kishore Kunal, Ms. Ankita Prakash, Mr. Anuj Kumar, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Rajesh Kumar, SPC with

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Mr. Yash Narain, Ms. Pragya Nath, Advs. for UOI.

(86)

CNR No. DLHC010408282022

\+ W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANR .....Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA AND ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(87)

CNR No. DLHC010524162022

\+ W.P.(C) 16178/2022, CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Manish Kumar, SPC with Ms. Pragya Bharti, Mr. Kumar Gaurav, Mr. Somnath Bhattacharjee, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.
Ms. Anushree Narain, SSC with Mr. Apurv Yadav, Mr. Naman Choula, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(88)

CNR No. DLHC010442832022

\+ W.P.(C) 16266/2022, CM APPL. 50925/2022, CM APPL. 50926/2022

PRASU INFRABUILD PVT LTD .....Petitioner

Through: Mr. Tarun Jain, Mr. Divyansh Singh, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(89)

CNR No. DLHC010463972022

\+ W.P.(C) 16890/2022, CM APPL. 53510/2022, CM APPL. 53511/2022, CM APPL. 53512/2022

BHAGWATI INFRA .....Petitioner

Through: Mr. Bharat Raichandani, Mr. Deepak Khokhar, Mr. Chaitanya G. Tripathi, Mr. Rishav Raj, Ms. Prachi Sharma, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Chiranjiv Kumar, Mr. Mukesh Sachdeva, Advs. for UOI.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(90)

CNR No. DLHC010472602022

\+ W.P.(C) 17132/2022, CM APPL. 54440/2022

WHEELABRATOR ALLOY CASTINGS LTD. .....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Jain, Mr. Ajitesh Dayal Singh, Mr. Saurabh Duggar, Mr. Arihant Tater, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: [appearance not given.]

(91)
CNR No. DLHC010004922022
+ W.P.(C) 246/2023, CM APPL. 939/2023, CM APPL. 940/2023
M/S BHARTIYA URBAN PVT LTD (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD)) .....Petitioner
Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA AND OTHERS & ANR. .....Respondents
Through: [appearance not given.]

(92)
CNR No. DLHC010107752023
+ W.P.(C) 3866/2023, CM APPL. 15035/2023
ATS HOMES PVT LTD .....Petitioner
Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.
Ms. Anushree Narain, SSC with Mr. Apurv Yadav, Mr. Naman Choula, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(93)
CNR No. DLHC010257302023
+ W.P.(C) 9063/2023, CM APPL. 34491/2023, CM APPL. 34492/2023
JKG CONSTRUCTION PVT LTD .....Petitioner
Through: [appearance not given.]

versus

THE UNION OF INDIA & ORS. .....Respondents
Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.

(94)
CNR No. DLHC010329792023
+ W.P.(C) 11180/2023, CM APPL. 43445/2023, CM APPL. 43446/2023
M/S ATS TOWNSHIP PVT LTD. .....Petitioner
Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Naginder Benipal, SPC with Mr. Ankit Siwach, Mr. Udit Vaghela, Mr. Jaskaran Singh, Mr. Saarthak Sethi, Mr. Arjun Baliyan, Mr. Tarvinder Pal Singh Makkar, Advs.
Ms. Anushree Naraina, SSC with Mr. Apurv Yadav, Mr.Naman Choula, Advs.

(95)
CNR No. DLHC010356072023
+ W.P.(C) 11910/2023
PAREENA INFRASTRUCTURE PVT. LTD. .....Petitioner
Through: Mr. Vineet Bhatia, Mr. Aamnaya Jagannath Mishra,

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Advs.

versus

UNION OF INDIA AND ORS. .....Respondents

Through: Mr. Piyush Beriwal, Adv. for R-1.
Ms. Anushree Narain, SSC with Mr. Apurv Yadav, Mr. Naman Choula, Advs.

(96)
CNR No. DLHC010433532023
+ W.P.(C) 14137/2023
M/S SALARPURIA SIGNUM COMPLEX LLP .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Akshat Singh, SPC for UOI.

(97)
CNR No. DLHC010454002023
+ W.P.(C) 14681/2023, CM APPL. 58468/2023
ADHIRAJ CONSTRUCTIONS PVT LTD .....Petitioner

Through: Mr. Bharat Raichandani, Mr. Deepak Khokhar, Mr. Chaitanya G. Tripathi, Mr. Rishav Raj, Ms. Prachi Sharma, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vedansh Anand, SPC with Mr. Shivam Kumar, GP for UOI.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(98)

\# **CNR No. DLHC010072982019**

\+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED .....Petitioner

Through: Mr. Jawahar Lal, Mr. Sayyam Maheshwari, Advs.
Ms. Vanita Bhargava, Mr. Ajay Bhargava, Mr. Vishal Shrivastava, Mr. Abhay Agnihotri, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Kushagra Kumar, SPC for UOI.
Mr. Vikrant Nilesh Goyal, Mr. Inderpreet Singh, Mr. Kunal Dixit, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(99)

\# **CNR No. DLHC010104642019**

\+ W.P.(C) 1418/2019

M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL, PROPRIETOR .....Petitioner

Through: [appearance not given.]

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH ITS SECRETARY & ORS. .....Respondents

Through: Mr. Kamal Sawhney, Mr. Deepak Thackur, Mr. Prashant Pratyay, Mr. Rishabh Mishra, Advs. for R-4.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(100)

\# **CNR No. DLHC010113012019**

\+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Himanshu Pathak, SPC with Mr. Mohit Gupta, Adv. for UOI.
Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Mr. Hasan Haider, Mr. Anish Mishra, Advs.

(101)

\# **CNR No. DLHC010195492019**

\+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR. .....Petitioners

Through: Ms. Vanita Bhargava, Mr. Ajay Bhargava, Mr. Vishal Shrivastava, Mr. Abhay Agnihotri, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Rajiv Kapoor, Ms. Kritika Malik, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(102)
CNR No. DLHC010236792019
+ W.P.(C) 5558/2019, CM APPL. 24368/2019
UNICHARM INDIA PVT. LTD. .....Petitioner
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.
Mr. Himanshu Pathak, SPC with Mr. Mohit Gupta, Adv. for UOI.

(103)
CNR No. DLHC010299282019
+ W.P.(C) 7743/2019
RECKITT BENCKISER INDIA PRIVATE LIMITED .....Petitioner
Through: Mr. Jawahar Lal, Mr. Sayyam Maheshwari, Mr. Neeladari.C, Advs.

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS. .....Respondents
Through: Mr. Neeraj Garg, SPC with Mr. Sanjay Pal, GP with Mr. Soumyadeep Chakarborty, Mr. Prakhar Negi, Advs. for UOI.
Mr. Syed Abdul Haseeb, CGSC with Mr. Muhammad Aamir Khan, Adv. for UOI.
Mr. Ruchesh Sinha, Sr. Standing Counsel-CGST with Ms. Upasna Vashistha, Mr. Nikhil Kumar Singh, Mr. Lokesh Sharma, Advs.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(104)
CNR No. DLHC010312592019
+ W.P.(C) 8162/2019
AFFINITI ENTERPRISES .....Petitioner
Through: Mr. Jawahar Lal, Mr. Sayyam Maheshwari, Advs.

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS. .....Respondents
Through: Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Mr. Hasan Haider, Mr. Anish Mishra, Advs.
Mr. Ravi Chawla, Ms. Aakarshika Chawla, Advs.

(105)
CNR No. DLHC010341092019
+ W.P.(C) 9053/2019
UNICHARM INDIA PVT. LTD .....Petitioner
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr Piyush Beriwal, Adv. for R-1.
Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for R-3.

(106)
CNR No. DLHC010098742020
+ W.P.(C) 969/2020, CM APPL. 5342/2020
NESTLE INDIA LTD. & ANR. .....Petitioners
Through: Mr. V. Lakshmikumaran, Mr.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(107)

CNR No. DLHC010126192020

\+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Adv. for UOI. Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(108)

CNR No. DLHC010147012020

\+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD, ...Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: [appearance not given.]

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

(109)
CNR No. DLHC010185612020
+ W.P.(C) 3737/2020
PHIILIPS INDIA LIMITED. .....Petitioner
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Vipul Agrawal, SSC with Mr. Gaoraang Ranjan, Ms. Harshita Kotru, Advs. for Revenue.

(110)
CNR No. DLHC010201152020
+ W.P.(C) 4345/2020
RECKITT BENCKISER INDIA PRIVATE LIMITED
.....Petitioner
Through: Mr. Jawahar Lal, Mr. Sayyam Maheshwari, Advs.

versus

UNION OF INDIA AND ORS & ORS. .....Respondents
Through: Mr. Ruchesh Sinha, Sr. Standing Counsel-CGST with Ms. Upasna Vashistha, Mr. Nikhil Kumar Singh, Mr. Lokesh Sharma, Advs.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(111)
CNR No. DLHC010201572020
+ W.P.(C) 4375/2020
M/S PATANJALI AYURVED LTD .....Petitioner
Through: Ms. Ashwarya Sharma, Mr. Vivek Vaibhav, Mr. Keshav Jatwani, Mr. Devansh Srivastava, Ms. Niyati Trivedi,

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Ms. Ananya Nigam, Mr. Binky Boruah, Ms. Ayushi Nagar, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(112)

CNR No. DLHC010204272020

\+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. .....Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Ajitesh Dayal Singh, Mr. Saurabh Duggar, Mr. Arihant Tater, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(113)

CNR No. DLHC010206642020

\+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES .....Petitioner

Through: [appearance not given.]

versus

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.
Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Mr. Hasan Haider, Mr. Anish Mishra, Advs.
Mr. Ravi Chawla, Ms. Aakarshika Chawla, Advs.

(114)

CNR No. DLHC010269402020

\+ W.P.(C) 7412/2020, CM APPL. 24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(115)

CNR No. DLHC010352782020

\+ W.P.(C) 10901/2020, CM APPL. 34162/2020, CM APPL. 34163/2020, CM APPL. 55627/2025

S.C. JOHNSON PRODUCTS PVT. LTD. .....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS. .....Respondents

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Through: Ms. Nidhi Raman, CGSC with Mr. Akash Mishra, Mr. Arnav Mittal, Advs. for UOI.

(116)

CNR No. DLHC010080382021

\+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED .....Petitioner

Through: Mr. Rohan Shah, Sr. Adv.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(117)

CNR No. DLHC010025352020

\+ W.P.(C) 1593/2021

RAYMOND CONSUMER CARE LTD. .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Ms. Amritra Prakash, CGSC with Mr. Siddharth Srivastava, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(118)

CNR No. DLHC010116142021

\+ W.P.(C) 2897/2021, CM APPL. 74447/2025

ITC LIMITED & ANR. .....Petitioners

Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Ajay Aggarwal, Mr. Abhishek Dagar, Mr. Madhur

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Aggarwal, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Piyush Beriwal, Adv. for R-1.

(119)

CNR No. DLHC010125912021

+ W.P.(C) 3254/2021

GILLETTE INDIA LTD .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Satya Ranjan Swain, CGSC for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(120)

CNR No. DLHC010127212021

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Rajiv Kapoor, Ms. Kritika Malik, Advs. for UOI.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(121)

CNR No. DLHC010127802021

\+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vivek Goyal, CGSPC with Mr. Aryan Aggarwal, Adv. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(122)

CNR No. DLHC010194062022

\+ W.P.(C) 7781/2022, CM APPL. 23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Rakesh Kumar, SPC with Mr. Sunil, Mr. Raghavan Mendiratta, Advs.

(123)

CNR No. DLHC010524182022

\+ W.P.(C) 12557/2022, CM APPL. 38027/2022, CM APPL. 38028/2022

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

L OREAL INDIA PRIVATE LIMITED .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(124)

CNR No. DLHC010408272022

\+ W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL LIMITED AND ANR .....Petitioners

Through: Mr. Rohan Shah, Sr. Adv.

versus

UNION OF INDIA AND ORS .....Respondents

Through: [appearance not given.]

(125)

CNR No. DLHC010470222022

\+ W.P.(C) 17073/2022, CM APPL. 54098/2022, CM APPL. 68555/2025, CM APPL. 60954/2026

ALLERGAN HEALTHCARE INDIA PVT. LTD .....Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita Farsaiya, Ms. Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: [appearance not given.]

(126)

CNR No. DLHC010195912020

\+ W.P.(C) 4131/2020

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

MS. SAMSONITE SOUTH ASIA PVT. LTD .....Petitioner

Through: Mr. Bharat Raichandani, Mr. Deepak Khokhar, Mr. Chaitanya G. Tripathi, Mr. Rishav Raj, Ms. Prachi Sharma, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Rajiv Kapoor, Ms. Kritika Malik, Advs. for UOI.
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(127)

CNR No. DLHC010275822020

\+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: [appearance not given.]

(128)

CNR No. DLHC010287272020

\+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD. .....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Ajitesh Dayal Singh, Mr. Saurabh Duggar, Mr. Arihant Tater, Advs.

versus

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.
Mr. Vipul Agrawal, SSC with Mr. Gaoraang Ranjan, Ms. Harshita Kotru, Advs. for Revenue.

(129)

CNR No. DLHC010362182022

\+ W.P.(C) 13715/2022, CM APPL. 41879/2022, CM APPL. 45056/2022, CM APPL. 45505/2022

NY CINEMAS LLP .....Petitioner

Through: Mr. Mihir Naniwadekar, Mr. Prateek Chadha, Mr. Ruturaj Gurjar, Mr. Sreekar Aechuri, Advs.

versus

UNION OF INDIA ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(130)

CNR No. DLHC010412412022

\+ W.P.(C) 15289/2022

ANUTONE ACOUSTICS LIMITED .....Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

Chaudhary, Advs.

CORAM:
HON'BLE MR. JUSTICE ANIL KSHETARPAL
HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

O R D E R

% 09.09.2026

1. The present batch of 104 Writ Petition has been pending adjudication for quite some time now.

2. This Bench has been informed that *vide* order dated 29.01.2024, the constitutional validity of the provisions regarding Anti-Profiteering has been upheld. Appeals challenging the aforesaid decision have been filed before the Supreme Court, however, no interim order has been passed therein.

3. Mr. Tarun Gulati, learned senior counsel representing the Petitioners submits that each of these Petitions now require separate adjudication appreciating its peculiar facts and circumstances.

4. On the other hand, Mr. Anurag Ojha, learned counsel representing the Respondents, has bifurcated the batch of Petitions into two categories. The first category of Petitions, have been filed challenging the Notices issued by the Competent Authority, whereas, in the remaining cases, the challenge arises out of orders passed by National Anti-Profiteering Authority.

5. Keeping in view the aforesaid position, learned counsel representing the parties are directed to prepare a chart identifying the issues which require adjudication from the Court in each case.

6. Let a consolidated chart be filed before the next date of hearing to enable the Bench to commence hearing of the present Petitions.

7. It is clarified that for preparation of the said chart, the order dated 09.05.2025 shall be followed.

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53

8. List for final disposal on 15.10.2026 in the '*Supplementary List*'.

9. Interim order, if any, to continue till the next date of hearing.

10. A photocopy of the order passed today be kept in the connected matters.

ANIL KSHETARPAL, J.

RAJNEESH KUMAR GUPTA, J.

SEPTEMBER 9, 2026
jai/hr

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 17/10/2026 at 12:08:53